

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 0 3 7 9 / 2 0 0 6

(From the judgement and order dated 1 8 / 0 5 / 2 0 0 6 in ACO No. 1 6 2 / 2 0 0 5 & TN No. 3 3 6 / 2 0 0 5 & CA No. 5 9 5 / 2 0 0 5 & A P O T No. 6 9 9 / 2 0 0 5 of The HIGH COUR T OF CALCUT T A)

O R I E N T A L C O M P A N Y L T D.

Petitioner(s)

V E R S U S

F O R T W I L L I A M I N D U S T R I E S L T D. & ANR
(With prayer for interim relief and office report)

Respondent(s)

W I T H S L P (C) NO. 1 3 0 4 4 of 2 0 0 6

(With appln. for directions and with prayer for interim relief and office report)

Date: 0 5 / 0 5 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

HON' B L E Dr. J U S T I C E A R I J I T P A S A Y A T

HON' B L E MR. J U S T I C E P. S A T H A S I V A M

For Petitioner(s)

Mr. Pr adip Ghosh, Sr. Adv.
Mr. Rakesh Sinha, Adv.
Ms. Sonia Dube, Adv.
Ms. Shubra Shar m a , Adv.
Mr. Goodwill Indeevar, Adv.

Mr. U.U.Lalit, Sr. Adv.
Mr. Pr a teek J a l a n, Adv.
Mr. Sidharth Bhatn a g a r, adv.
Mr. Shekh a r K u m a r , Adv.

For Respondent(s)

Mr. Avijit Bhattach arjee, Adv.
Mr. Deba P r a s a d Mukherjee, adv.
Mr. Rauf Rahi m, Adv.
Mr. P a r t h a Sil, Adv.
Mr. K.Chatterjee, adv.
Mr. B. K . P a l , Adv.

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UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the official liquidator wants to file an affidavit. Let it be done within four weeks.

List the matters on 2 0 . 0 6 . 2 0 0 8 .

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master